

National Company Law Tribunal

Allahabad Bench

CP NO. 39/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25/8/17

NAME OF THE COMPANY: shree BG Ayurved Bhawan Pvt Ltd v/s ROC

SECTION OF THE COMPANIES ACT: U/S 252(3) of the companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr. Singh	PCS	Petitioner	Ankit
2.	M K. BAGRI	OL Ald	ROC kr	

CP No. 39/ALD/2017

Sh. Ankit Kumar Singh, PCS for petitioner. Sh. M.K. Bagri, OL for the Central Govt. However, the report of the ROC in the present matter is received. The petitioner is granted liberty to file its comment/objection to the report of the ROC, by serving advance copy to the respondent Central Govt./ROC.

The matter be listed on 15th September, 2017.

Date: 25.08.2017

— Sd —
Shri H.P. Chaturvedi (Member (Judicial))

Typed by
Md.Zaid